

tion of India reviewed the performance of the Central State Farm, Aralam. Keeping in view the poor financial performance and continued labour unrest the Corporation have proposed to the Government of India either to close down the farm or transfer its management to the State Government of Kerala. The Government of India is examining the matter and no decision has yet been taken in this regard.

Central Co-operative agricultural farm at Aralam

542. SHRI PATTIAM RAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the mis-management of the Central Co-operative agricultural farm at Aralam in District Cannanore of Kerala;

(b) whether the farm is closed and the employees are being thrown out of job; and

(c) whether it is a fact that the management had violated the adjudication award and appealed against it?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) There has been no mis-management at the Aralam Farm. The Workers of the farm are on strike since 18-2-80.

(b) The farm is not closed but due to labour strike since 18-2-1980 and militant attitude of the workers, the activities at the farm are at stand still.

(c) The management has not violated the adjudication award. The award of the Tribunal has been challenged in the High Court at Cochin.

New telex connections

543. SHRIMATI PRATIMA BOSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of applications pending with the Delhi Telephone for installation of Telex service

in Ram Tirath Nagar (Jhandewalan Extension) New Delhi; and

(b) what are the reasons for the delay in granting the telex connection to these applicants in that locality?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Twelve.

(b) There is no spare capacity in Delhi Telex Exchange.

Telephone connections under "special category"

544. SHRIMATI PRATIMA BOSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of applications pending for telephone connections under 'Special Category' in 51 and 52 series of the Idgah Exchange; and

(b) when the connections are likely to be given in Delhi to those registered under 'Special Category'?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) The number of applications for telephone connections on the waiting list under Special Category at Idgah exchange of Delhi on 31-3-1980 was 55.

(b) It is expected that majority of the applicants registered in special category at Delhi upto 31-12-79 will be provided connections progressively by end of 1982-83 except in case of a small proportion of the demand in certain areas served by Shahdara and Jorbagh exchanges. For Shahdara and Jorbagh areas also new relief exchanges have been planned which may be commissioned in 1983-84 and 1984-85, respectively.

Subsidy for protection of fruit industry in Jammu and Kashmir State

545. SHRI SHARIEF-UD-DIN SHARIQ: Will the Minister of AGRICULTURE be pleased to state:

(a) the reasons for which the 25 per cent subsidy, given by the Central